

(b) The Industrial Disputes Act has not so far been extended to Pondicherry, but all these workers were however paid lay-off compensation for 45 days in accordance with the award of the Textile Arbitration Committee. Subsequently, 63 persons were re-employed and it is expected that some more would also be absorbed.

(c) Compensation for retrenchment will be considered for those who cannot be absorbed. The Pondicherry Administration is keeping in touch with both the labour leaders and the management and every effort is being made to arrive at an amicable settlement.

Expenditure on the Import of Race Horses

663. Shri H. N. Mukerjee: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the amount of foreign exchange spent during the last five years in importing race horses, automatic totalisator boards, "magic eyes" and other appurtenances indented by racing clubs in India; and

(b) whether such expenditure of foreign exchange has been stopped now?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Information regarding foreign exchange spent on importing race horses, automatic totalisator boards, "magic eyes" and other appurtenances is not available. However a statement showing the value of horses imported during 1952 to 1956 is laid on the Table. [See Appendix III, annexure No. 27].

(b) Yes, Sir.

हथकरघ का माल

६६४. { श्री सरजू दांडे :
श्री व० स० कृति :

क्या बालिष्ठ तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५६-५७ में हथकरघे का कुल

कितने रुपये का माल बाहर भेजा गया तथा किन किन देशों को ;

(ख) किस किस के कपड़े की बहुत मांग है और किस देश में ; और

(ग) जितना माल बाहर भेजा गया उसमें से उत्तर प्रदेश से हथकरघे का कुल कितने रुपये का माल भेजा गया ?

बालिष्ठ तथा उद्योग मंत्री (श्री मोरारजी देसाई) : (क) और (ख) दो विवरण साथ में नहीं हैं। [दिल्लिये परिशिष्ट ३, अद्वैत संख्या २८]

(ग) ऐसी जानकारी उपलब्ध नहीं है क्योंकि घांके राज्यवार नहीं रखे जाते।

Village and Small-Scale Industries

665. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any scheme for the development of Village and Small-Scale Industries has been received from the Punjab Government; and

(b) if so, the action taken thereon?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) and (b). Details of the village and small scale industry schemes for 1957-58 received from the Punjab Government and action taken thereon are indicated below:—

I. Khadi and Village Industries:

1. Village Pottery Industry.
2. Village Oil Industry.
3. Handmade Paper Industry.
4. Soapmaking Industry.
5. Cottage Match Industry.
6. Woollen Khadi Industry.
7. Bee-keeping Industry.
8. Gur & Khandsari Industry.
9. Khadi Industry.

(Setting up of Parishramalayas, Vidyalayas, Saranjam Karyalayas and production centres).

All the above schemes are under the consideration of the Khadi & Village Industries Commissions, Bombay. Certain tentative allocations of funds have, however, been made by the Commission for the schemes to be implemented by the various agencies in the Punjab.

II Small Scale Industries:

1. Continuance of Quality Marking Scheme.
2. Continuance of Heat Treatment Centre at Bassi Pathanan.
3. Continuance scheme for quality Marking of leather goods.
4. Training Centre for Blacksmithy for the Dhuri Pilot Project Area at Ahmedgarh.
5. Development of Carpentry industry at Dohara in Dhuri Pilot Project Area, Malerkotia.
6. Scheme for the manufacture of Storage batteries in the Pilot Project Area, Batala.
7. Scheme for a training Centre for Shoe and leather goods in the Pilot Project Area, Batala.
8. Scheme for the manufacture of moulded rubber goods at Batala Pilot Project Area.
9. Loans for disbursement under the State Aid to Industries Act.

Sanction has been issued for all the above schemes

III. Handloom Industry:

1. Rebate on sales of handloom cloth.
2. Deputation of weavers.
3. Supply of improved appliances.
4. Publicity and propaganda.
5. Participation in exhibitions.
6. Purchase of samples.
7. Establishment of dye houses
8. Appointment of hawker.
9. Registration of Handlooms.
10. Central Organisation.

The sanction for the scheme at Sl. No. (1) is under issue. Those at Sl. No. (2) to (8) are under the consideration of the Government. The last two schemes have been returned to the Punjab Government as they relate to organisational expenses for which sanctions will be issued at the appropriate time in due course.

IV. Sericulture:

1. Establishment of plantation-cum demonstration farms in Kangra and Rupar.
2. Establishment of a demonstration-cum-reeling unit of two basins of improved type.
3. Rearing of Chawki works on co-operative basis.
4. Establishment of a mulberry nursery for supply of mulberry saplings.
5. Establishment of a basic nursery for preparation of Japanese mulberry grafts.
6. Establishment of foreign race seed stations in hot and cold regions.
7. Establishment of chawki worm rearing centres on Japanese lines.
8. Construction of a grainage building
9. Establishment of a model sericulture demonstration basic seed cocoon farm at Sujampur.
10. Establishment of two demonstration-cum-production centres—One at Nabha and the other at Bassi Pathanan.

The scheme against serial No. 6 is awaiting the receipt of the details of expenditure from the State Government. The scheme against serial No. 9 is under consideration of the Central Silk Board. Schemes against Serial Nos. 7, 8 and 10 have not been sanctioned as at a joint conference of the representatives of the Central and State Governments it was found that

their sanction would exceed this year's allocation of Central assistance to the State under the Second Five Year Plan.

V. Handicrafts:

(a) The following schemes sanctioned by the former Ministry of Production to the Punjab Government during the year 1956-57 could not be implemented in full during the last financial year. These have been revalidated for the year 1957-58.

1. Training-cum-Production Centre for Phulkari making.
2. Establishment of Women's Home crafts for knitting, embroidery and tailoring, etc.
3. Setting up of a Calendering Plant for cotton goods
4. Expansion of Arts & Crafts Emporium at Patiala.
5. Development of Calico Printing at Sultanpur Lodhi.
6. Opening of evening classes in the Government Industrial School, Hoshiarpur for imparting training in artistic handicrafts.

(b) The following new schemes of Punjab Government have been sanctioned for 1957-58

1. Establishment of Pashmina Shawl Training Centre at Kulu.
2. Establishment of Hooked Rug Training Centre at Dharamsala.
3. Establishment of Namda Felting Training Centre at Kulu.
4. Establishment of Centre for chain stitch embroidery, Namda and Hessian cloth.
5. Establishment of Carpet weaving Training Centre at Palampur.
6. Development of embroidery and shawls (Head gear or Tope work).
7. Establishment of Handicrafts Emporium at Chandigarh.

(c) Two other schemes have been received. The first concerns the design centre at Dharamsala. It is under examination. The second proposes setting up of three design centres for important handicrafts. It is being revised by the All India Handicrafts Board with a view to set up one such design centre.

Import of Spindles

686. Shrimati Tarkeshwar! Sinha: Will the Minister of Commerce and Industry be pleased to state:

- (a) the number of spindles that have been imported from U.S.S.R. so far;
- (b) whether they have been imported on cash or barter basis; and
- (c) if it is on barter basis, the goods supplied therefor?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) No spindles have been imported from the U.S.S.R. so far.

(b) and (c). Do not arise

नई बिहनी में रिक्सा

६६७. श्री विभूति सिन्हा : क्या अम और दौड़गार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार नई दिल्ली में रिक्सा चलाने के लिये अनुमति देने पर विचार कर रही है ; और

(ख) यदि हाँ, तो इस सम्बन्ध में निर्णय कब तक हो जायेगा ?

अम डामंत्रे (श्री भाबिद बली) :

(क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Import Licences

688. Shrimati Tarkeshwar! Sinha: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there has been a great rush on the part of